

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/212/ (IB)/2017  
NAME OF THE PETITIONER(S) : GAIL INDIA LTD  
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Vikram - P - Jain (Proxy Counsel) for Sivanan daraj	Counsel for Petitioner	Vikram
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ORDER

Counsel for Petitioner present. Counsel for Respondent absent. Counsel for Petitioner submitted that there is a chance for settlement in the matter and prayed for time. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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